

FORM-A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PLEGO TECHNOLOGIES PRIVATE LIMITED**

S. No.	PARTICULARS	TIMELINE
1.	NAME OF CORPORATE PERSON	Plego Technologies Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23.08.2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES, HARYANA
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900HR2022PTC105993
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	30th Floor, M3M International Financial Centre, Tower 1, Golf Course Extension Road, Sector 66, Badshahpur, Gurgaon, Haryana 122101, India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.03.2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI-110092. EMAIL ADDRESS: SINGH_HARDEV@REDIFFMAIL.COM TELEPHONE NUMBER: +91 9810331425 REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09.04.2026

Notice is hereby given that Plego Technologies Private Limited has commenced voluntary liquidation on 10.03.2026.

The stakeholders of Plego Technologies Private Limited are hereby called upon to submit proof of their claims, on or before 09.04.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Hardev Singh
Liquidator Plego Technologies Private Limited

Reg. No.: IBBI/IPA-002/IP-N00177/2017-18/10449

Date: 10.03.2026

Place: New Delhi